

(9)

OA 264/05

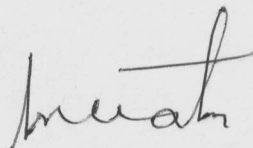
10.07.07

Hon Mr Justice Khem Karan, VC
Hon Mr P.K. Chatterji, AM

List revised none appears for the
applicant. Sri R.P. Singh for the respondents.

The OA is dismissed in default and
for non prosecution.




AM

vc

